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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.

R.A. No. 225/1995
in
O.A. No. 1154/1995.

Date of decision: 29.8.1995.

K.C. Sharma,
Works Manager
Ordnance Factory
ITARSI (MP)-461 122

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Applicant.

Vs.

1. The Chairman & DGOF
Ordnance Factory Board
(Ministry of Defence)
10-A, Auckland Road,
Calcutta-700 001.

(ii) Shri R. Jayaraman
General Manager
Ordnance Factory,
ITARSI (MP)-461 122

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Respondents.

HON'BLE MR. JUSTICE S.C. MATHUR, CHAIRMAN
HON'BLE MR. K. MUTHUKUMAR, AM.

ORDER (BY CIRCULATION)

Through this Review Application, the applicant virtually seeks to reargue the case. After hearing his arguments, a reasoned order had been passed rejecting the applicant's claim for posting him at New Delhi. That order does not suffer from any apparent error. The Review Application is a prolix one but it does not make out any arguable ground. It is accordingly dismissed in circulation.


(K. MUTHUKUMAR)
MEMBER (A)


(S.C. MATHUR)
CHAIRMAN

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